

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 322

IA-5378/2020

IN

IB-1038(ND)/2020

IN THE MATTER OF:

State Bank of India

Vs.

Arvind Dham

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the SBI

For the RP

: Ms. Charu Bansal, Mr. Krishan Singhal, Advocates

: Adv. Abhishek Anand, Adv. Mohak Sharma,

Adv. Sajal Jai

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.07.2023.**

Sd/-
(Court Officer)